

undertaken under assured water supply system (irrigated) is more as compared to dry framing experimentations because of more input requirement/ utilization.

(d) and (e). Indian Council of Agricultural Research, through its wide network of research institutes spread all over the country along with State Agricultural Universities, is engaged in the research activities for development of all crops with special emphasis on those cultivated under rainfed conditions.

[English]

#### **Kudremukh Iron Ore Company**

2667. SHRIMATI D.K. THARADEVI SIDDHARTHA  
Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Kudremukh Iron Ore Company Limited has sent a proposal to his Ministry for its clearance for mining in Nallibeedu and Gangadi, Kallu region in Karnataka;

(b) if so, the area proposed for mining purpose;

(c) whether the Government have received complaints from the environmentalists that the mining causes degradation of ecology in the region;

(d) if so, the hurdles being poses by mining; and

(e) whether the Government propose to send a team of experts to the mining area to study in detail the ecological damage caused due to mining?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) to (e). Formal proposal under the Forest Conservation Act, 1980 for diversion of forests land in Nallibeedu and Gangadi Kallu region in Karnataka for mining by Kudremukh Iron Ore Company Ltd. has not been received from the State Government so far. However, a proposal for granting permission to prospect iron ore over 1224.85 ha. of forest land in district Chikmagalur by Kudremukh Iron Ore Company Ltd. was received from the State Govt. of Karnataka. After careful examination of the proposal, approval under the Forest (Conservation) Act, 1980, has been accorded for prospecting over 310 hac. of forest land (Nallibeedu deposit) only after stipulating environmental safeguards. Further, under the existing guidelines of the Forest Conservation Act, 1980, permission to survey, explore... or prospect would not *ipso facto* imply any commitment on the part of the Central Government for diversion of forest land for mining in future. Presently there is no proposal under consideration of the Ministry to send a team of experts to forest area involved.

#### **Encapsulated Calcium Carbide**

2668. Dr. CHATTRAPAL SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether an 'Agricultural Scientist' in India has developed a new technology--'Encapsulated Calcium Carbide' a nitrification inhibitor--which increases the efficiency of nitrogen uptake in rice resulting in higher yield of rice and which also checks environmental pollution;

(b) if so, whether this compound was given to National Research Development Corporation (NRDC) for the commercial exploitation;

(c) if so, the steps taken by the NRDC for its patent and the commercial exploitation;

(d) whether Indian Council of Agricultural Research (ICAR) has taken note of this technology for its extension research; and

(e) if so, the present status?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) Yes, Sir. Further confirmatory trials including its impact on environmental pollution are still under progress.

(b) and (c). Yes, Sir. This material was given to National Research Development Corporation (NRDC). However, its commercial exploitation and patenting is still under process.

(d) and (e). Yes, Sir. The Indian Council of Agricultural Research (ICAR) is aware of this technology and it will consider further strategy in this regard on availability of confirmatory results.

#### **Railway Line**

2669. SHRI DHARMABHIKSHAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal for laying of Railway Line between Nagarjuna Sagar and Hyderabad;

(b) if so, the details thereof; and

(c) the steps taken or proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND HOLDING ADDITIONAL CHARGE OF MINISTER OF

STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARAJUN) : (a) No, Sir.

(b) and (c). Do not arise.

#### Encroachments

2670. MAJ. GEN (RETD.) BHUWAN CHANDRA KHANDURI :

DR. LAXMINARAYAN PANDEY :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Archaeological Survey of India (ASI) has asked the Governments of Punjab, Haryana and Himachal Pradesh to remove encroachments (including those made by Government departments and agencies) from a large number of ancient sites of monuments in the region;

(b) if so, details thereof;

(c) the action taken in the matter; and

(d) what is the present position regarding vacation of these encroachments?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT. (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) Yes, Sir.

(b) As per attached statement.

(c) For the removal of the encroachments, the appropriate authorities of the concerned State Governments have been approached.

(d) Out of 18 encroachments in the States of Haryana, Punjab and Himachal Pradesh, one case each in Haryana and Himachal Pradesh have been decided in favour of Archaeological Survey of India.

#### STATEMENT

##### *List of Monuments with Encroachments*

Sl.No.	Name of Monument	Distt.	Location
<i>Haryana</i>			
1.	Ancient site, Khokhrakot	Rohtak	Khokhrakot, Rohtak
2.	Gateway of Mughal Sarai	Karnal	Gharaunda
3.	Raja Karan Ka Tilla	Kurukshetra	Mirzapur
4.	Prithviraj Chauhan Fort	Hissar	Hansi
5.	Sarsi Gate Hansi	Hissar	Hansi
6.	Ther Mound Sirsa	Sirsa	Sirsa
7.	Jal Mahal Narnaul	Mehindergarh	Narnaul
<i>Punjab</i>			
1.	Noor Mahal Sarai	Jalandhar	Noor Mahal
2.	Ancient Site Sunet	Ludhiana	Sunet